

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.313
IB-759/ND/2023

IN THE MATTER OF:

M/s. Goldilocks India Pvt. Ltd.

... APPLICANT/PETITIONER

SECTION

U/s 59 IBC of 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Alok Kumar Tripathi, PCS
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 22.02.2024.

-SD-
(Court Officer)